

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 61
Dated Guwahati, the 18th May, 2023

Hon'ble the Chief Justice is pleased to constitute a Core Committee for overseeing the on-going construction of the New High Court Building at Itanagar, Naharlagun with the following members:-

NAME OF THE COMMITTEE	NAME OF HON'BLE MEMBERS
Core Committee for overseeing the on-going construction of the New High Court Building at Itanagar, Naharlagun	<ol style="list-style-type: none">1. Hon'ble Mr. Justice Kardak Ete2. Advocate General, Arunachal Pradesh3. Registrar, Itanagar Bench4. President, Itanagar Permanent Bench Bar Association5. Chief Engineer, PWD or his Nominee

The Committee shall fortnightly visit the construction site and submit report regarding the progress of the on-going construction to Hon'ble the Chief Justice through the Registrar General.

This Notification will come into force with immediate effect.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No. HC. III-06/2021/2903-2924 /G, Dated the 18th May, 2023.

Copy to:-

1. The Advocate General, Arunachal Pradesh.
2. The Registrar (Vigilance / Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.

5. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The President, Gauhati High Court Itanagar Permanent Bench Bar Association, Naharlagun.
7. The Chief Engineer, PWD, Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court Guwahati.
9. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
10. The Joint Registrar, _____, Gauhati High Court, Guwahati.
11. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
12. The Assistant Registrar _____, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. Justice Kardak Ete, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- ✓ 18. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
21. The Court Officer I & II, Gauhati High Court, Guwahati.
22. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL